

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. †*308**

TO BE ANSWERED ON THE 08, AUGUST, 2017 / SHRAVANA 17, 1939 (SAKA)

CRIMES BY JUVENILES

†*308. SHRI RAJAN VICHARE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the tendency to commit crimes by juvenile students is on the rise in the National Capital Territory (NCT) of Delhi;

(b) if so, the details thereof along with the number of such cases reported and the action taken against the guilty during the last one year, crime-wise including rape or sexual exploitation of minor girls; and

(c) the steps taken by the Government to control the crimes by juvenile students?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *308 FOR

08.08.2017

(a) and (b): Delhi Police has reported that data regarding crime by juvenile students is not collated separately. However, the number of cases registered by Delhi Police in which juveniles were involved during the years 2015 and 2016 is 2366 and 2499 respectively. Crime-wise number of cases registered during the last one year is as under:

Crime heads	2016
Dacoity	10
Murder	56
Attempt to murder	83
Robbery	382
Riot	7
Rape	155
Greivous hurt	27
Burglary	178
Motor vehicle theft	286
Other theft cases	497
Other IPC cases	771
Total IPC cases	2452
Total Act cases	47
Grand total	2499

Total number of juveniles apprehended during 2016 is 3808. Whenever any juvenile in conflict with law is apprehended by police in any criminal case, the juvenile is produced before the Juvenile Justice Board (JJB) within 24 hours and the Juvenile Justice Board either releases the juvenile on bail or remands him/her to Observation Home depending upon the gravity of offence.

(c): As a preventive strategy to control crimes by juveniles, Delhi Police has started the scheme, 'Yuva', for young adults and street children of the Society. Under this scheme, workshops, sports activities and vocational trainings etc. are being organized to channelize the energy of young adults and children to make them productive members of the society and prevent them from moving towards crime and drugs at an early age. Police personnel are also detailed in plainclothes as well as in uniform in and around the educational institutions, busy markets, bus stops and other vulnerable places to prevent crimes.
